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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

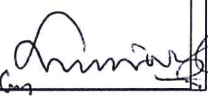
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

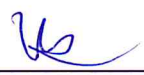
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.30/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/334/2016
NAME OF THE COMPANY	Giant Power Industries Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Giant Power Industries Private Limited
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. SRINADH REDDY	Counsel for OL	94418 42536 srinadhreddy@gmail.com	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appare, Sr In P.C. 319	CASE	98487 47808	

CP disposed of by separate orders.



Member (T)

Bm



Member (J)